

हैं। अक्टूबर और दिसम्बर, 1977 के दौरान बनाए गए दो पखवाड़ों में गहन शैक्षिक और प्रेरणात्मक अभियान चलाये गये। चूंकि परिवार कल्याण कार्यक्रम को बढ़ावा देने में मातृ एवं शिशु स्वास्थ्य देखरेख ही आधार हैं इसलिए इस पहलू की ओर विशेष ध्यान दिया जा रहा है और प्रसव कराने वाली परम्परागत दाइयों को प्रशिक्षण देने का व्यापक कार्यक्रम शुरू कर दिया गया है। जन स्वास्थ्य रक्षक योजना भी इसी सिद्धान्त पर आधारित है कि स्वास्थ्य देखरेख और परिवार कल्याण योजनाओं में सफलता प्राप्त करने के लिए लोगों का सहयोग महत्वपूर्ण है। स्वैच्छिक संगठनों और संगठित श्रम-क्षेत्र की संस्थाओं का सहयोग प्राप्त करने की बात सुनिश्चित करने के लिए भी प्रयास तेज कर दिये गये हैं।

Submission of Report by Committee on Workers' Participation in Management

*53. SHRI MANORANJAN BHAKTA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Committee on Workers' participation in the management of companies has completed its report;

(b) if so, the recommendations of the Committee; and

(c) if not, the progress made by the Committee in this regard and when its report is expected?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) No, Sir.

(b) Does not arise.

(c) The Committee on Workers' Participation in Management and Equity has met twice so far. on the

23rd January and the 3rd February, 1978. The Committee is scheduled to meet again soon. In view of the complex nature of the subject before it, the Committee might have to meet a few times more before it can complete its work and finalise its report.

Labour Code of Conduct to prevent Industrial Strife

*55. SHRI PRASANNBHAI MEHTA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government of India are considering to have a Labour Code of Conduct to prevent industrial strife;

(b) if so, whether Union Government are considering to have a dialogue with State Governments, industrialists and trade unions in this regard;

(c) whether this proposal will help to remove the labour unrest in the country which has been increasing for the last six months; and

(d) what other steps are being considered for the removal of labour unrest?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) and (b). After a series of consultations with the representatives of employers, employees and the State Governments, the Government of India are at present finalising a comprehensive bill on industrial relations.

(c) The main objectives of the proposed measure is to promote industrial peace and harmony. It would not be correct to say that industrial unrest has been increasing when figures of mandays lost do not show such an increase.

(d) Appeals have been made to employers and employees, from time